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7. Recognition of Punjab Subordinate Services Federation and extension of facilities.
8. Negotiations with Punjab Subordinate Services Federation's President and General Secretary on remaining demands on which Punjab Government is publicly committed.
9. Introduction of Joint Consultative Machinery (JCM) on Central Government pattern.

Consumer Price Index having crossed 225, the State Government have given relief to their employees in the shape of enhanced Dearness Allowance to low paid employees drawing basic pay up to Rs. 499/- (with marginal adjustments up to Rs. 554/-) the enhancement varying from Rs. 6 to 11.

Formal recognition cannot be granted to the Federation till new rules of recognition are framed.

No negotiations are being held with the President and General Secretary of the Federation.

The question of introduction of a Joint Consultative Machinery is under examination of the Government of Punjab.

#### **Appointment of Advisory Committee of Economists in Employment Studies**

5537. SHRI SAROJ MUKHERJEE : Will the Minister of PLANNING be pleased to state :

(a) whether the Planning Commission has appointed any Advisory Committee of Economists in Employment Studies recently ;

(b) if so, the terms of reference of the Committee ; and

(c) when it is likely to submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (c). An Advisory Committee of Economists on Employment Studies has been constituted by the Planning Commission on 17th April, 1971 with the following terms of reference :

- (i) To assist in drawing up and implementing a programme of studies on employment and unemployment through academic institutions to supplement the programme undertaken by official agencies ;

(ii) To guide and coordinate studies that might be undertaken by academic institutions in all parts of the country in relation to formulation, implementation and appraisal of current operations of special programmes with employment emphasis already initiated such as small farmers development agency, marginal farmers and agricultural labourers and rural works programme in drought prone areas ; and

(iii) To advise on the evaluation of an integrated approach to employment orientation of development planning as a whole and for different sectors and at different levels.

The first meeting of the Advisory Committee was held on July 5, 1971 when some preliminary discussions were held. The Committee is likely to meet from time to time and provide necessary advice and guidance on the aspects covered in the terms of reference.

#### **Decline in Export of Wool**

5538. SHRI MUKHTIAR SINGH MALIK: Will the Minister of FOREIGN TRADE

pleased to state :

(a) whether there has been decline in the export of wool during the last three years ;

(b) if so, the reasons therefor ;

(c) the comparative exports of wool-tops since 1967-68 with foreign exchange earnings and the reasons for the decline in their export ; and

(d) the steps taken or proposed to be taken to improve the position ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) Decline in exports of wool is due to increase in domestic consumption for manufacture of tufted carpets etc. which are now finding a place in the export market. Another reason for the fall in the export of wool is the competition from wool substitutes.

(c) As would be evident from the figures, given below, there has been no decline in the export of wool tops.

	Qty. in lakh Kgs.	Val. in Rs. lakh
1967-68	0.26	0.05
1968-69	0.55	6.95
1969-70	0.48	5.92
1970-71	0.67	8.67

(d) Increased utilisation of indigenous wool in the manufacture of tufted carpets which are exported is a welcome feature. However, with a view to arrest the decline, the export duty on this item was reduced from 20% *ad valorem* to 10%, with effect from April, 1969, export of de-greased wool is also exempt from export duty.

#### Export of Mangoes

5540. SHRI P. NARASIMHA REDDY : Will the Minister of FOREIGN TRADE be pleased to state :

(a) what special efforts are being taken to increase the export of Mangoes fresh and processed ;

(b) whether Government will consider send-

ing a study team to explore overseas markets ; and

(c) whether Government propose to establish an export oriented processing unit at Chittoor in Andhra Pradesh for this purpose ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) *In respect of fresh mangoes the following assistance is given to the exporters:*

Cash assistance up to fifty per cent of air freight within the over-all ceiling of twenty per cent of f.o.b. value, is available in respect of all exports to West Europe, U.K. and Japan.

*In respect of processed mangoes, the following assistance is given to the exporters:*

(i) Import Replenishment Licence up to 10% of FOB value.

(ii) Cash assistance between 3% to 10% of FOB value.

(b) A delegation is currently on tour to the U.K. the Continent and the U.S.A. (including Canada), Japan, Australia and Singapore.

(c) No information is available with us.

#### Offer of Tenements by D.D.A. to Tea Board

5541. SHRI YAMUNA PRASAD MANDAL : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Delhi Development Authority had offered some tenements to the Tea Board for staff quarters and, if so, the reasons for non acceptance of the offer by the Tea Board ;

(b) whether his Ministry had suggested to the Tea Board authorities to purchase 25 quarters for Class IV staff and a few for Class III staff ; and

(c) if so, the action taken by the Tea Board in this respect ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A.C. GEORGE) : (a) to (c). The offer was on "purchase" basis involving substantial investment. It was suggested that Tea Board employees in Delhi